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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1334/2004

New Delhi this the 12th day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. Nand Lal Das
S/o Shri Shiv Ram
2. Babu Lal Rajwansi,
S/o Shri L.Dev Rajwansi,
3. Ashim Kumar Mitra,
S/o Shri Ajit Kumar Mitra,

All are working as Diesel Assistant at
Northern Railway Station, Moradabad.
.....Applicants.

(By Advocate: Shri Yogesh Sharma)

VERSUS

1. Union of India through the
General Manager, Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, DRM Office,
Moradabad.

.....Respondents

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

The applicants contend that they were initially selected for the post of Diesel Assistant through Railway Recruitment Board, Allahabad. According to the applicants, while other persons were sent for training in the year 1987, they were sent for training in the year 1989. A seniority list was issued on 24.4.2003. The precise grievance of the applicants is that respondent no. 2 without issuing any notice revised the seniority list and changed their seniority.

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2. Admittedly, the applicants in this regard had represented on 28.2.2004.

3. Once the representation is pending, respondent no.2 should consider and decide the same. In view of that matter when the rights of the respondents are not likely to be affected, we intend to dispose of the present application without giving any notice to show cause.

4. It is directed that respondent no.2 would consider the above-said representation and pass an appropriate speaking order preferably within four months from the receipt of a copy of the present order and communicate it to the applicants. O.A. is disposed of.


(S.A.Singh)
Member(A)


(V. S. Aggarwal)
Chairman

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